

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 121
(IB)-271(ND)2018**

Under Section: 9 of IBC.

In the matter of:

M/s. Synergy Property Development Services Private Limited
.....**Applicant**
Vs.
Pride Hotel Limited
.....**Respondent**

Order delivered on 20.05.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI PRADEEP R. SETHI
HON'BLE MEMBER (T)**

For the Applicant : Mr. Balaji Srinivasan, Adv.
Mr. Siddhant Kohli, Adv.
For the Respondent : Mr. Dhruv Gandhi, Adv.
Mr. Arhum Sayeed, Adv.

ORDER

Learned counsel for the applicant has submitted written submissions in advance before initiating the arguments. List for final hearing on 17.07.2019.

Sd/-

**(PRADEEP R. SETHI)
MEMBER (TECHNICAL)**

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**